

विचारों की समझ की है, लेकिन सभी चीजों की बहुत ही योजनाएँ पड़ी हैं उन को शोध स्वीकृति प्रदान करें। उत्तर प्रदेश ने फटिलाइयर के कारखाने मंगे हैं जिन को आप पाचवी बीमना में दें जिस से असमानता दूर हो सके। मैं आप का आभारी हूँ कि आप न मुझे अपने विचार रखने का अवसर दिया।

MR. CHAIRMAN: Shri Aga.

PROF. MADHU DANDAVATI (Rajapur): Sir, I want a clarification. I understand that this discussion is going to spill over to the next Session. In that case, would the speakers be called in the same order listed here?

MR. CHAIRMAN: Naturally.

SHRI SYED AHMED AGA (Baraulia): If it is going to be continued the next Session, I can as well speak then.

MR. CHAIRMAN. He can start now

SHRI SYED AHMED AGA. Mr Chairman, I am grateful to you for giving me an opportunity to take part in this discussion.

MR. CHAIRMAN. He may continue his speech when this subject is taken up the next Session.

17.56 hrs.

#### STATEMENT RE. DOCTORS' STRIKE IN DELHI AND BOMBAY

THE MINISTER OF HEALTH AND FAMILY PLANNING (SHRI R. K. KHADILKAR): Mr. Chairman, the hon. Member, Shri K. D. Malaviya raised the issue of doctors' strike in Delhi and Bombay. I have got some information which I am going to give to the House.

As hon. Members are aware, the junior doctors in the teaching hospitals in Bombay and Poona and other places have been on strike from the 17th August 1973.

Efforts to settle this strike have not succeeded so far. The junior doctors of Delhi consisting of interns, house surgeons, registrars and post-graduates held a meeting on the 2nd September, 1973 in the Safdarjung Hospital and passed a resolution in which, among other things, they have decided to observe a token strike for 48 hours commencing from 8 a.m. on the 5th September 1973, that is, today. This strike is entirely in sympathy with the demands of the junior doctors of Maharashtra and there is no local demand linked up with the same. This resolution demands the immediate reinstatement of all the victimised doctors of Maharashtra, unconditional withdrawal of all charges against those doctors, immediate settlement of issues in a peaceful manner, condemnation of the alleged atrocities committed on the doctors of Maharashtra and a request for intervention by the Prime Minister.

Consequent to this notice the junior doctors working in the different hospitals of Delhi have gone on strike this morning. I will just briefly state the position in each hospital.

In the All India Institute of Medical Sciences the normal intake of patients, even emergency and outdoor, is maintained.

In the Safdarjung Hospital there is always a great rush. The number of out-patients attended to each day in that hospital is 2,500. The bed strength is 1,220 and another 25 were admitted, making a total of 1,245. The discharge till the morning is 340. There are 30 wards.

18.00 hrs.

PROF. MADHU DANDAVATE (Rajapur): One request to you. After the statement is completed, according to your usual procedure, don't declare that the House stands adjourned. We would like to have some clarifications.

MR. CHAIRMAN: After the statement, there is no question of clarification.

SHRI R. K. KHADILKAR: I can point out the conditions in Safdarjung

[Shri R. K. Khadilkar]

Hospital. The Safdarjung Hospital will be under-maintained. In all other hospitals in Delhi, we will be able to maintain normal service. There is no information about disruption of work in any hospital in Delhi.

The Delhi Nurses' Association has issued a press release sympathising with the demands of the Maharashtra junior doctors, indicating their intention to join the strike if the demands are not met immediately. This is another threat. We are apprehensive, if the strike in Bombay is not settled soon. I am afraid, it will have repercussions all over India. I have information from U.P., Bengal and Madras. They are also preparing for it.

Another thing is, that tomorrow the representatives of doctors from all the States are meeting in Bombay and they are thinking of forming a union. So, it is an all-India move.

I would like to take the House into confidence about the consequences of such a move at the present juncture.

Regarding Bombay, I am trying to get the latest information. But I have failed. My own information is that the strike continues and efforts of settlement have not borne any fruit. I happened to be in Bombay on the 25th of last month and on the 2nd of this month and I tried to offer my good offices to both the sides. At the first instance, there was no dialogue between the two parties. With my efforts,

the doctors agreed to meet the Government representatives. On the first day, they declined even the request from two Judges to meet the Government. On the second occasion, when I went there, I found the situation was not very healthy in the sense that doctors were not in a mood to come round because there is an intense feeling about certain alleged incidents that took place at the commencement of the talks.

The entire medical community of Bombay, the entire medical fraternity, including private hospital people, have all gone on strike. I do not know exactly but from the papers it seems that the Government of Maharashtra has maintained patient-care in tact. This is my information about Bombay.

I know the House is very much exercised about the effects of this all-India strike. Therefore, I hope, both the sides will come to some settlement as early as possible.

SOME HON MEMBERS rose—(Interruptions)

MR CHAIRMAN: No questions.

About the discussion on Plan Approach, after Shri Aga, Shri Shenoy will speak.

The House stands adjourned *sine die*.

12.03 hrs.

The Lok Sabha then adjourns *sine die*.